

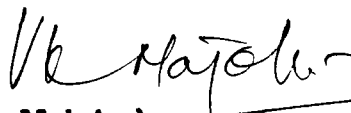
1.

12.09.2006

MA-221/2006  
MA-168/2006 In  
MA-1336/2004  
RA-90/2005  
OA-2947/2003

Present: None for applicant despite revised call.

None appeared for the applicant despite revised call. It seems applicant is not interested in prosecuting these MAs. As such, MAs- 221/2006 & 168/2006 are dismissed in default and for non-prosecution.

  
(V.K. Majotra)  
Vice Chairman (A)

  
(B. Panigrahi)  
Chairman

cc.